

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

12

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30  
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 363/2018 in CP(IB) No. 24/7/HDB/2018
NAME OF THE COMPANY	MIC Electronics Ltd
NAME OF THE PETITIONER(S)	SREI Equipment Finance Ltd'
NAME OF THE RESPONDENT(S)	MIC Electronics Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Nandiraj Prabhakar  
RP  
Resolution Professional  
in the matter of MIC Electronics Ltd

**ORDER**

Learned RP Mr.Nandiraju Prabhakar present for Respondent.

Applicant is directed to issue notice to the directors of the  
Corporate Debtor.

List the matter on 05.09.2018.

  
MEMBER JUDICIAL